

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 543
TO BE ANSWERED ON 06.02.2023

Funds allocated to Non-Attainment City under NCAP

543: SHRI HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total amount of funds allocated to the non-attainment city of Srinagar under the National Clean Air Programme (NCAP) for the year 2021-22;
- (b) the details on the total amount of funds spent under NCAP to mitigate the issue of rising air pollution during the financial year 2020-21 in the said city;
- (c) whether any action has been taken by the Government to phase out the 15-year old diesel vehicles to mitigate the rising levels of pollution under the micro-action plan of NCAP; and
- (d) if so, the details of the action plan Chalked out in this regard, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a), (b), (c) & (d):

The amount of Rs.7.95crore has been released to Srinagar city for taking measures for improvement of air quality under National Clean air Programme (NCAP) in the year 2021-22.Srinagar City has utilized Rs.3.20 crore in the year 2020-21 for implementing city clean air action plan under NCAP.

Srinagar city as part of city action plan has taken following measures in transport sector for improvement of air quality:

- i. Ban of Commercial/Passenger Vehicles from plying on road in the state of J&K on the attainment of 25 years of age w.e.f 01-04-2007.
- ii. Compulsory fitness test for every six months for the vehicles between 15 to 25 years of age.
- iii. J&K transport department issued notification on 13.02.2020 to install Retrofitting Emission Control Devices/Equipments having min. capacity of 70% PM capturing efficiency for all Diesel driven commercial vehicles rating 1500 CC.
- iv. 20 electric buses were procured and the same are on the road since April, 2019.
